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**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/12/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)**

**APPLICATION NUMBER :
PETITION NUMBER : CP/685/(IB)/2017
NAME OF THE PETITIONER(S) : CENTRUM CAPITAL LTD
NAME OF THE RESPONDENT(S) : ORIENT GREEN POWER COMPANY LTD
UNDER SECTION : 9 RULE 6**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1	SUBHANG NAIR	COUNSEL FOR RESPONDENT/ CORPORATE DEBTOR	
2)	SAAHIL MEHRA	COUNSEL FOR OPERATIONAL CREDITOR	

ORDER

Counsels representing both the parties are present. Counsel for petitioner stated that he is intending to withdraw the petition and prayed time to file a memo in this regard. Time is extended at request. Put up on 18.12.2017.

-sd/-
S Vijayaraghavan
Member (Technical)

-sd/-
K Anantha Padmanabha Swamy
Member (Judicial)